

NOTIFICATION

No. C.3001/2005

In exercise of powers conferred under Section 5(1) of the Right to Information Act, 2005 and in partial modification of earlier Notification No. C.3001/2005, dated 19.07.2019, the Honourable the Chief Justice, being the Competent Authority has been pleased to designate following High Court Official as Public Information Officer, for the High Court of Gujarat under the Right to Information Act, 2005 :

Appellate Authority	Public Information Officer	Assistant Public Information Officer
Registrar (SCMS & ICT)	Deputy Registrar (Law Officer's Branch)	Assistant Registrar (Law Officer's Branch)

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.**

DATE: JUNE 11th, 2026


REGISTRAR GENERAL

No. C.3001/2005

Copy for information, to :-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (By letter).
2. The Registrar, (SCMS & ICT), High Court of Gujarat at Sola, Ahmedabad.
3. The Deputy Registrar, Law Officers' Branch, High Court of Gujarat at Sola, Ahmedabad.
4. The Assistant Registrar, Law Officer's Branch, High Court of Gujarat at Sola, Ahmedabad.
5. The Principal Judge, City Civil Court, Ahmedabad.
6. The Principal Judge, Family Court, **ALL**.
7. The Principal District Judge, **ALL**.
8. The Chief Judge, Small Cause Court, Ahmedabad.
9. The Chief Judicial Magistrate, Chief Judicial Magistrate Court, Ahmedabad City.
10. The President, Industrial Court, Ahmedabad.

11. The Manager, Government Central Press, Gandhinagar (for publication in the Gujarat Government Gazette, Part-IV-C) (By letter).
12. Official website of the High Court of Gujarat.

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.**

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